

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4112**  
TO BE ANSWERED ON 20/03/2018

**AGRICULTURAL COURSES WITHOUT ICAR PERMISSION**

4112. SHRI VINOD LAKHAMASHI CHAVDA:  
SHRI DEVUSINH CHAUHAN:  
SHRI D.S. RATHOD:  
SHRI PARESH RAVAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE  
कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has allowed Gujarat technology affiliated engineering colleges to start agricultural courses without ICAR permission;
- (b) if so, whether there is any rule that private universities can start the agriculture courses in Gujarat and in the country without permission of ICAR; and
- (c) if so, the details thereof?

**A N S W E R**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री  
**(SHRI GAJENDRA SINGH SHEKHAWAT)**

(a) No, Madam.

**(b) & (c):** Question does not arise.

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